

tha: we expect to have at the end of the five year plan?

Shri Satish Chandra: The target is 53.6 lakh bales at the end of the five year plan. This year the production was about 46.8 lakh bales.

Sardar Hukam Singh: Has the slump in prices affected the production this year?

Shri Satish Chandra: I require notice. Whatever have been the impact of prices, the production has definitely increased.

Pandit Munishwar Datt Upadhyaya: What is the target for the year 1951-52?

Shri Satish Chandra: The target for the year 1951-52 was 45.63 lakh bales, and we have exceeded that by 1.17 lakh bales.

HEALTH MINISTER'S DISCRETIONARY BUDGET GRANT

*1097. **Sardar Hukam Singh:** (a) Will the Minister of Health be pleased to state how was the hon. Minister of Health's discretionary budget grant of Rs. 3,00,000 disbursed during the year 1951-52?

(b) Which were the voluntary organisations and institutions that received financial assistance out of this fund?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). A statement showing the grants sanctioned to various institutions from Health Minister's discretionary budget grant of Rs. 3 lakhs during 1951-52 is placed on the Table of the House. [See Appendix V, annexure No. 47.]

Sardar Hukam Singh: Are any applications invited from various institutions, or is it done on the initiative of the hon. Minister?

Rajkumari Amrit Kaur: No applications are invited. But I get thousands of applications voluntarily from institutions that stand in need of help.

Sardar Hukam Singh: Are there any criteria or conditions to be fulfilled by these institutions before they can be entitled to these grants, or is it left to the pure discretion of the hon. Minister?

Rajkumari Amrit Kaur: The State Government from where these applications come, are consulted, and inquiries are made as to whether good work is being done by them, except for some institutions, as for example, the Kamala Nehru Hospital which are

known to me personally. But very great care is taken to see that help is given to those institutions that are doing good work and really stand in need of help.

Sardar Hukam Singh: What was the number of requests received during the last year, and what was the number for which the grants were made?

Rajkumari Amrit Kaur: As for the number for which the grants were made, the hon. Member will find it in the statement in detail. As for the number of applications that we received, I am afraid, I cannot tell you, but they were very many.

Shri Damodara Menon: Are there any rules governing the distribution of these grants?

Rajkumari Amrit Kaur: No, Sir. It is a discretionary grant. There are no rules governing it, except that, of course, the Ministry of Finance is consulted.

Shri Achuthan: May I know whether any donation was given to any private birth control clinic?

Rajkumari Amrit Kaur: No, Sir.

PRODUCTION OF SUGAR

*1098. **Shri S. N. Das:** Will the Minister of Food and Agriculture be pleased to state:

(a) what has been the total production of sugar in 1951-52 season;

(b) to what extent production has exceeded the final estimate;

(c) whether the average percentage yield of sugar for this year has been greater than the last year; and

(d) if so, what is the rise in percentage of yield?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) 14.41 lakh tons (Upto 31st May, 1952).

(b) By 54 thousand tons (Upto 31st May, 1952).

(c) No.

(d) Does not arise.

Shri S. N. Das: May I know whether there is any proposal to make payments for sugarcane on the basis of yield percentage?

Shri Satish Chandra: I am not aware of any such proposal.

Shri S. N. Das: May I know whether any experts from any international organisation visited the sugarcane producing areas and advised or suggested to the Government that the time has now come when the price of sugarcane should be fixed on the basis of the sugar recoverable from the sugarcane?

Shri Satish Chandra: I have no information.

Shri M. S. Gurupadaswamy: May I know how much sugar was exported in the first quarter of 1952?

Shri Satish Chandra: The main question relates to production and this does not arise out of it.

Shri Boovaraghasamy: May I know, Sir, which is the largest sugar producing state in our country.

Shri Satish Chandra: Uttar Pradesh.

OBSCENE PUBLICATIONS

*1099. **Dr. M. M. Das:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government is aware of the abundance and easy availability of imported obscene publications in India;

(b) whether it is a fact that one of the State Governments has requested the Government of India to take adequate measures so that such publications may not come to India at all; and

(c) if so, what action Government propose to take in the matter?

The Minister of Home Affairs and States (Dr. Katju): (a) and (c). Inquiries are being made and appropriate steps will be taken under the Sea Customs Act and the Indian Penal Code.

(b) Yes; the State Government has been informed of the statutory ban on the import of obscene publications and advised to take action under Section 292 of the Indian Penal Code if any such publication is found to be in circulation.

Dr. M. M. Das: May I know what was the exact suggestion or request made by the State Government in question, to the Central Government?

Dr. Katju: The State Government suggested that the import of all these publications should be banned under the Sea Customs Act.

Dr. M. M. Das: May I know whether any steps have been taken or any directions been given to that effect?

Dr. Katju: Such a direction already exists in the Statute Book, and the Sea Customs authorities are all along taking proper action. They are guided by the consideration as to whether any particular publication does or does not offend the Penal Code. The State Government was informed that it would be much better to prosecute under the Indian Penal Code, and get proper convictions made. The State Government thereupon said that the course of the judicial decision cannot be predicted in such a case.

Dr. M. M. Das: May I know, Sir, whether the implementation of this Act so far as smuggling through the ports is concerned has been directed to be made more effective?

Dr. Katju: That suggestion will require consideration. The Sea Customs authorities have nothing to do with the marketing, and that is a matter entirely within the sphere of local governments.

Shri Velayudhan: May I know, Sir, whether most of these obscene publications are imported into India from the U.S.A.?

Dr. Katju: They are imported from all parts of the world.

Dr. M. M. Das: May I know, Sir, whether any cases of smuggling through these ports have been detected by the Government after a request was made by State Governments?

Dr. Katju: I have no direct information. I have communicated with all provincial authorities and I have received information that the Sea Customs authorities have been seizing from time to time a considerable number of books of this description.

Shri Dabhi: May I know, Sir, whether it is a fact that a vast number of obscene advertisements appear in newspapers and periodicals published in this country?

Mr. Speaker: Order, order. Next question.

U. P. S. C.

*1100. **Dr. M. M. Das:** Will the Minister of Home Affairs be pleased to state:

(a) the annual expenditure of the Union Public Service Commission